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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 185/2017 In CP(CAA) No. 26/NCLT/AHM/2017
With Gujarat High Court CA no. 541/2016**

Coram:

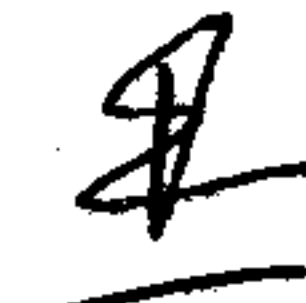
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2017**

Name of the Company: Heena Electrozone Pvt. Ltd.

Section of the Companies Act: Sections 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	VAIBHAVI K. PARIKH	Advocate	applicant	
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2.

ORDER

Learned Advocate Ms. Vaibhavi Parikh present for Original Petitioner/ Applicant.
None present for Respondent.

At request of Learned Counsel for Applicant/ Petitioner.

List the matter on 21.07.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 13th day of July, 2017.